## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 28(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY:

Rajeev Bhel

V/s.

M/s. Realtech Infrastructure Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNA	ATION	REPRESENTATION	SIGNATURE
1. 2.	Jayant M. Adilya Si R. K. Gux		Advocate Advocate Advocate	Respondents Respondents Petitions	JAY
4.	Diggaj f	Pathane	, Adv.	Respondents	3 Janon

## Order

On account of paucity of time and hearing of part heard matter, this matter shall now be heard on 25<sup>th</sup> October 2016 as agreed by Counsel for the parties.

(CHIEF JUSTICE M.M. KUMAR)

**PRESIDENT** 

(S.K. MOHAPATRA) MEMBER (T)

26.9.2016 (A.K. Arora)